

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2469

ANSWERED ON:04.08.2015

Green Tax

Chandumajra Shri Prem Singh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether various Countries across the world have levied Green Tax to make environment pollution free and if so, the details thereof; and
(b) whether the Government has any plan to implement the said policy in the country and if so, the details thereof ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) Yes, Sir. Green Tax as a tool for environmental management has been practiced in many European Countries, Canada, Australia, New Zealand, etc.

(b) Government of India has in fact implemented policies towards pollution control/environment management through interalia tax measures. Reduction of subsidies and increased tax on fossil fuels (petrol and diesel) amounts to turning a carbon subsidy regime into one of carbon taxation. Further, the Government of India has increased its coal cess from ₹ 50 per ton to ₹ 100 per ton as part of carbon taxation and now from 2015-16 it will be ₹ 200 per ton. The fund generated is being used for financing projects under National Clean Energy Fund (NCEF).
